

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 15-07-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)/2287(CHE)/2023

PETITION NUMBER : CP(IB)/64(CHE)/2023

NAME OF THE APPLICANT : Innova India

**NAME OF THE RESPONDENT(S) : Arpit Kothari, IRP M/s.Spica Metfab
Solutions India Pvt Ltd**

**UNDER SECTION : Sec 60(5) of IBC, 2016 & Rule 11 of NCLT
Rules, 2016**

ORDER

Ld. Counsel Mr. Raj Jhabakh for the Respondent / RP.

In this case Counsel for the RP stated that 2 plan proposals have been received and the same is under consideration of Committee of Creditors. Therefore Counsel for the RP sought time. Time allowed.

List the Application for hearing on **12.09.2024**.

Sd/-
RAVICHANDRAN RAMASAMY
Member (Technical)

Sd/-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk